

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2495
ANSWERED ON:09.08.2010
VIOLATION OF TELECOM RULES
Mahto Shri Baidyanath Prasad;Sharma Shri Jagdish

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the cases of violation of telecom rules by the public as well as private companies have been reported in the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action to inquire into the matter;
- (d) if so, the details thereof; and
- (e) the names of the companies which have been accused of violating the said rules so far and the nature of the charges fixed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (e) Madam, the cases of violation of license conditions by licensee companies of Telecom Services is being collected and will be laid on the Table of House.